

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Briar Knoll Mills Pvt Ltd

**PETITION NUMBER** : CP/729/IB/2018

**APPLICATION NUMBER** : a) MA/107/2020  
b) IA/1013(CHE)/2021  
c) IA/1028(CHE)/2021 in MA/107/2020  
d) IA/1309(CHE)/2021  
e) IA/125(CHE)/2022  
f) IA(IBC)/907(CHE)/2023  
g) IA(IBC)/912(CHE)/2023  
h) IA(IBC)/919(CHE)/2023  
i) IA(IBC)/1121(CHE)/2023  
j) IA(IBC)/1127(CHE)/2023

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**ORDER**

**206.a. MA/107/2020 IN CP/729/IB/2018**

Ld. Counsel Mr. G. Gunasekaran, Liquidator of M/s. Paramount Mills Pvt Ltd is present in person. None for the Liquidator of M/s. Briar Knoll Mills Pvt Ltd in all the IA's.

**206.b. IA/1013(CHE)/2021 IN CP/729/IB/2018**

Ld. Counsel Ms. Madhumitha for the Applicant.

**206.c. IA/1028(CHE)/2021 in MA/107/2020 IN CP/729/IB/2018**

**206.d. IA/1309(CHE)/2021 IN CP/729/IB/2018**

None for the Applicant.

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**206.e. IA/125(CHE)/2022 IN CP/729/IB/2018**

Ld. Counsel Ms. Dhanya Dheekshitha for the Applicant. Ld. Counsel Mr. Badhirinarayanan for R2.

**206.f. IA(IBC)/907(CHE)/2023 IN CP/729/IB/2018**

Ld. Counsel Mr. Paneer Selvam for the Applicant EPFO.

**206.g. IA(IBC)/912(CHE)/2023 IN CP/729/IB/2018**

Ld. Counsel Mr. Panneer Selvam for the Applicant EPFO.

**206.h. IA(IBC)/919(CHE)/2023 IN CP/729/IB/2018**

None is present.

**206. i. IA(IBC)/1121(CHE)2023 IN CP/729/IB/2018**

Mr. Gunasekaran, R1 is present in person. Ld. Counsel Mr. Badhirinarayanan for R2.

**206.j. IA(IBC)/1127(CHE)2023 IN CP/729/IB/2018**

None for the Applicant

It is observed that in all the applications the Liquidator of the Corporate Debtor M/s. Briar Knoll Mills Pvt Ltd is not appearing for the last few hearings.

**Show Cause notice be issued to the Liquidator as to why he is not appearing.**

**Let the Registry send the notice to the Liquidator.**

List all the applications for hearing on **25.06.2024**.

**-Sd-**

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**